

## ANNEXURE-1

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 18.11.2025

List of Secured Financial Creditors [SFC]

(Amount in Rupees)

S.No	Name of the Creditors	Details of claim Received		Details of claim admitted						Amount of claim under verification and subject to acceptance with proof of documentary evidences.	Remarks if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim - Form C	Amount covered by guarantee	Whether Related Party	% of Voting Share	Amount of contingent claim			Amount of any mutual dues, that may be set off
1	Ravindra Reddy and Bhaskar Reddy	23.06.25	2,73,00,000.00	2,73,00,000.00	Financial Assistance	0	No	18.87%	0	0	0	Security given as Home Units CD's Project Flats & MOU signed by the CD.
2	Flagship Financials Limited	24.06.25	5,28,41,276.00	1,77,59,276.00	Financial Assistance	0	No	12.27%	0	0	3,50,82,000.00	Security given as Home Units CD's Project Flats & MOU signed by the
3	Vijaya Prasad Reddy and Krupi	24.06.25	1,32,55,000.00	1,32,55,000.00	Financial Assistance	0	No	9.16%	0	0	0	Security given as Home Units CD's Project Flats & MOU signed by the
	Total Claims Tally		9,33,96,276.00	5,83,14,276.00				40.30%			3,50,82,000.00	

For Venkat Estates Private Limited  
The Company Under CIRP

CS Raghunathan Krishnasamy  
M.Com, FCMA, FCS, FIP  
Resolution Professional  
NCLT Case No. CP/IB/88 of 2025

**Total Secured and Un Secured Financial Creditors who have voting rights**

S.No	Name of the Creditors	Details of claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share				
1	Financial Creditors Total of - 03		9,33,96,276.00	5,83,14,276.00	Form C	0		40.30	0	0	3,50,82,000.00	Please see the separate attachment of this category. Annexure-01
2	Financial Creditor in a Class Home Buyers Total of -32		7,88,08,433.00	7,88,08,433.00	Form CA	0		54.46	0	0	0	Please see the separate attachment of this category. Annexure-2
3	Unsecured Financial Creditors Total of - 03		75,84,388.00	75,84,388.00	Form C	0		5.24	0	0	0	Please see the separate attachment of this category. Annexure-4
	Total Claims Tally		17,97,89,097.00	14,47,07,097.00				100.00			3,50,82,000.00	

**For Venkat Estates Private Limited**  
**The Company Under CIRP**  
  
**CS Raghunathar Krishnasamy**  
 M.Com, FCMA, FCS, FIP  
 Resolution Professional  
 NCLT Case No. CP/IB/88 of 2025